NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/204/2017

NAME OF THE PETITIONER(S)

: PAYOJA INVESTMENT PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. M. RATHINACUMAR

B. Sgrath bab

petitioner

Coursel For Responden B. Spilar

ORDER

Mr. M. Rathinakumar, Representative for Petitioner present. Mr. Sarathbabu, Counsel for RoC also present. Heard. Reserved for order.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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